

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2182  
ANSWERED ON:20.07.2009  
SPYING CASES IN ARMED FORCES  
Agarwal Shri Jai Prakash;Dubey Shri Nishikant

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether there is increase in the spying cases in Armed Forces;
- (b) if so, the number of such cases registered during the last three years and the current year;
- (c) the details of the countries/foreign organizations involved in such activities;
- (d) the number of people arrested and punished during the said period; and
- (e) the steps taken to strengthen intelligence machinery to check spying activities effectively?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2182 FOR ANSWER ON 20.7.2009

The number of spying cases registered, arrests made and persons convicted during the last three years and upto date are given in the table below:-

Year 2006-2009 (till date)

Services	Number of cases registered	Number of serving personnel arrested	Number of serving personnel convicted/Dismissed.
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Combined for Services 8 7 9

Pakistan based intelligence Organizations have been identified for involvement in spying activities against India.

In addition to regular security checks, regular security review is carried out with a view to sensitize the environment for making security apparatus foolproof. Regular Awareness Programmes are also being conducted to sensitize all members of Armed Forces and their families regarding the threat perception and modus operandi being adopted by the adversaries.